

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 60/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Mr. Ramhari Deorao Ganage
V/s.
M/s. Poona Tools Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|--------------------|-----------------------------|
| 1. | Mahesh Athavale Anagha Anasingaraju | For Petitioners | h h h anagha Athavale |
| 2. | Rohit . Ganage | - Petitioner | Rohit |

ORDER

TCP No. 60/397-398/NCLT/MB/MAH/2012

Counsel for the Petitioner and Respondent are present.

For the Petitioner's Counsel having stated that for the reply received by them, rejoinder will be filed within 4 weeks.

Accordingly, list this matter on **03.10.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)